

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 202 of 2013
& IA No. 284 of 2013

Dated : 13th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Wardha Power Co. Ltd. Appellant(s)

Versus

Reliance Infrastructure Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R.1

ORDER

The learned counsel for the Respondent No. 1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 02.01.2013 after serving copy on the other side.

Post the matter for hearing on **23.01.2014.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson